NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Sourcebits technologies Pvt Ltd
-	TP 285/16	Hearing	621A	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORQER

Matter is listed today. Today listed fol verification. Perused office note. Address letter to the PCS appearing in the meantime Registry to address letters to RD to inform about the status of the two applications filed for violation of Section 159 and Section 220 of Companies Act, 1956. Registry to address letter to ROC also to inform the tribunal about the status of two applications filed before RD by the Petitioner. List it on 18.09.2017.

MEMBER(J)

MEMBER (T)